

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 325 of 1998

Monday, this the 2nd day of March, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. K. Ramabhadran,
Kochuparambil House,
(Colony No.31), Kidangara PO,
Changanacherry. .. Applicant

By Advocate Mr. P.C. Sebastian

Versus

1. The Assistant Superintendent of
Post Offices,
Changanacherry Sub Division,
Changanacherry.

2. The Postmaster General,
Central Region, Kochi-682016 .. Respondents

By Advocate Mr. T.P.M. Ibrahim Khan, SCGSC

The application having been heard on 2-3-1998, the
Tribunal on the same day delivered the following:

O R D E R

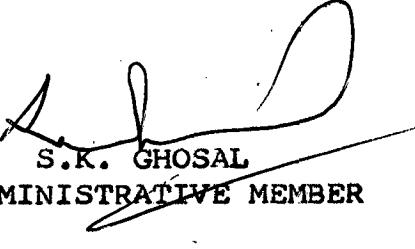
HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

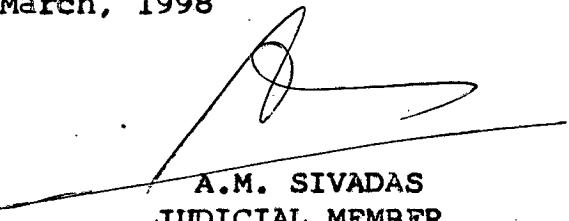
It is submitted by the learned counsel for respondents
that selection for the post of Extra Departmental Delivery
Agent, Kidangara Post Office has already been held. In the
light of the submission, the learned counsel appearing for
the applicant submitted that he may be permitted to withdraw
the original application.

2. Permission granted.

3. Accordingly, the original application is dismissed as
withdrawn. No costs.

Dated the 2nd of March, 1998


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER